

## Statement 11: Financing of Gross Fiscal Deficit – As Per cent to Total – 2010-11 (BE)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	(Per cent)	
												Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)	13
1	2	3	4	5	6	7	8	9	10	11	12		
<b>I. Non-Special Category</b>													
1. Andhra Pradesh	99.6	9.4	1.9	-0.1	8.1	-3.5	2.9	-	-	-18.2	-0.1	100.0	100.0
2. Bihar	56.1	19.4	15.6	13.4	7.1	-	0.6	-	-	-4.6	-7.5	100.0	100.0
3. Chhattisgarh	55.5	3.7	1.5	9.4	3.9	7.1	3.3	-	-	-1.7	17.3	100.0	100.0
4. Goa	35.8	-1.2	4.1	5.6	0.6	3.7	0.1	-3.3	-	0.9	53.6	100.0	100.0
5. Gujarat	78.9	-3.0	12.1	8.1	4.3	-	-	-	-	-4.1	3.7	100.0	100.0
6. Haryana	44.5	5.7	3.7	1.0	14.0	-	2.8	0.5	1.6	5.2	21.0	100.0	100.0
7. Jharkhand	48.0	-22.5	55.8	48.9	35.9	-8.5	143.5	-8.1	-1.9	-8.0	-183.1	100.0	100.0
8. Karnataka	72.4	6.1	1.4	4.7	16.0	-	-	-	-	-0.1	-0.5	100.0	100.0
9. Kerala	78.9	9.5	-3.0	6.2	6.9	-0.2	-0.7	-0.1	-0.9	-1.3	4.8	100.0	100.0
10. Madhya Pradesh	73.2	18.7	1.2	4.9	0.4	2.2	-0.5	0.1	-1.0	-4.6	5.5	100.0	100.0
11. Maharashtra	91.6	2.5	-5.6	1.4	6.5	0.3	14.1	-13.9	0.4	2.5	0.2	100.0	100.0
12. Odisha	35.7	6.4	6.7	14.2	10.3	-	9.4	-0.3	-0.6	-1.6	19.8	100.0	100.0
13. Punjab	79.3	1.9	-3.3	-6.2	9.9	-0.3	-	-	-	-1.6	20.4	100.0	100.0
14. Rajasthan	87.1	0.3	-11.3	6.4	16.3	-1.5	3.5	-	-	-0.8	-	100.0	100.0
15. Tamil Nadu	56.8	6.1	-1.4	2.7	9.4	0.1	4.8	5.1	0.1	-1.3	17.6	100.0	100.0
16. Uttar Pradesh	49.4	-0.1	8.6	4.9	31.1	15.3	-12.6	-42.6	39.6	-2.5	8.9	100.0	100.0
17. West Bengal	62.7	0.8	35.0	-0.1	3.7	0.1	0.1	-	-	-0.5	-1.9	100.0	100.0
<b>II. Special Category</b>													
1. Arunachal Pradesh	73.8	-21.5	35.4	26.6	41.3	1.1	-9.3	280.1	-15.7	-1418.6	1106.8	100.0	100.0
2. Assam	25.3	-1.5	-1.0	2.3	5.1	-	-	-	-	-	69.8	100.0	100.0
3. Himachal Pradesh	60.3	-1.4	7.8	1.4	20.5	-	10.6	-	-	-16.9	17.7	100.0	100.0
4. Jammu and Kashmir	53.8	-2.5	23.1	34.4	28.0	19.0	-20.3	1.8	-	-43.1	5.9	100.0	100.0
5. Manipur	93.3	-12.5	0.6	1.4	29.2	-	-43.5	-	7.3	-0.6	24.8	100.0	100.0
6. Meghalaya	64.7	-2.3	15.9	17.1	29.1	-	1.5	1.7	-4.2	-4.0	-19.4	100.0	100.0
7. Mizoram	-23.2	20.4	-16.1	31.0	143.4	-11.9	1.2	412.7	95.8	-66.3	-487.1	100.0	100.0
8. Nagaland	102.3	-14.0	2.4	11.5	0.8	-	3.4	-	-	-8.5	2.0	100.0	100.0
9. Sikkim	80.8	-3.7	-0.5	11.0	8.8	1.1	2.5	-	-	-0.1	0.1	100.0	100.0
10. Tripura	28.1	-2.0	2.0	6.5	20.6	-	0.5	-	-0.5	-0.7	45.4	100.0	100.0
11. Uttarakhand	25.8	0.3	25.8	12.1	47.2	-0.3	-1.7	0.6	-11.4	2.0	-0.3	-	100.0
<b>All States</b>	<b>66.8</b>	<b>3.5</b>	<b>6.1</b>	<b>4.1</b>	<b>11.3</b>	<b>1.9</b>	<b>1.8</b>	<b>-5.9</b>	<b>4.5</b>	<b>-3.4</b>	<b>9.4</b>	<b>100.0</b>	
<b>Memo item:</b>													
1. NCT Delhi	-	-	6.4	-2.9	-	-	-	-	-	-	-	93.6	100.0
2. Puducherry	-	-	0.4	-2.9	-	3.1	0.5	2.8	39.3	-	-	-45.7	100.0

'-' : Nil/Negligible.

Note : 1. Same as in Appendix Table 17.  
2. The detailed break-up of Discharge of Internal Debt was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under

'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.  
Source : Budget Documents of the State Governments.